

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

Date: 22nd June, 2017
Time: 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. P. S. RAO
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 386/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. National Highway Authority of India & Ors.	Mrs. Kajal Chandra & Ms. Leeza Grover, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2&5 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Ranjan, Adv. Mr. Abhishek Sharma, Adv. for R-7 Ms. Abhilasha Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HUDA Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. Ms. Bhavana Dahoon, Adv. for NHAI Mr. Shantanu Chaturvedi, Adv.
FOR HEARING			
2.	M.A. No. 321/2017 IN Original Application No. 517/2015	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for R-8

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